

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-107

IA-4975/2020

IN

IB-2976(ND)/2019

IN THE MATTER OF:

Nuvision (Delhi) Pvt. Ltd.

Vs.

FLPL Logistics Pvt. Ltd.

...FINANCIAL CREDITOR

...RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 09.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC : Ms. Nazia Praveen, Mr. Sanjeev Sagar, Advocates

For the Respondent/CD :

For the Intervener :

ORDER

IA-4975/2020:-

Counsel for the IRP is present and submitted that the application contains three prayers, one is to take status report on record and the second is to direct the CoC to pay the remuneration and expenses to the IRP, the third one is for appointment of the RP. It is submitted that appointment of RP is already done by the CoC.

we take the status report on record and in relation to the remuneration and other expenses to be paid by the CoC, we issue notice to the CoC. Registry will send the notice accordingly. The counsel for IRP is directed to send private notice to the Members of the CoC and file the proof of service along with affidavit on or before next date of hearing.

List the matter on 3rd February, 2021.


Sd

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


Sd.

(CH. MOHD. SHARIEF TARIQ)
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PRESENT:

For the Applicant/FC : Ms. Nazia Praveen, Mr. Sanjeev Sagar, Advocates

For the Respondent/CD :

For the Intervener :

ORDER

IA-4976/2020:-

Counsel for the IRP is present. Registry is directed to issue notice to the Respondents. The Counsel for the IRP is directed to send private notice to the respondents by all modes and file proof of service along with affidavit on or before next date of hearing.

List the matter on 3rd February, 2021.

-Sd-
(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-Sd-
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-107
IA-5017/2020
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IN THE MATTER OF:

Nuvision (Delhi) Pvt. Ltd.

Vs.

FLPL Logistics Pvt. Ltd.

...FINANCIAL CREDITOR

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CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC : Ms. Nazia Praveen, Mr. Sanjeev Sagar, Advocates

For the Respondent/CD :

For the Intervener :

ORDER

IA-5017/2020:-

Counsel for the IRP is present and prayed to take on record the list of the stakeholders. The same is taken on record subject to just exceptions.

Therefore, the IA is closed.

-Sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-Sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)